

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 313**  
**(IB)-960(PB)/2019**

**IN THE MATTER OF:**

Shubham Jain

.... Applicant/petitioner

v.

Rajesh Projects (India) Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Ms. Sonika Sharma & Mr. Varun Jain, Advs.

For the respondent

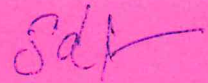
Mr. Vivek Kohli, Mr. Sandeep Buraria, Mr. Aman Anand,  
Mr. Mudit Gupta, Advs.

**ORDER**

Arguments heard. Order reserved.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**